

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO. 219/ 2024 (WZ)**

IN THE MATTER OF:

News Item titled “*Five workers die due to asphyxiation while cleaning tank at agrotech firm in Gujarat*” appearing in the Times of India dated 16.10.2024.

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Filed by:



Amit Avinash Agashe
MAH/99/2006
Advocate for the Respondent No.5
Khaitan & Co LLP
Max Towers, 7th Floors
Sector 16B, Noida, Uttar Pradesh-20131
Email: amit.agashe@khaitanco.com
aakash.bajaj@khaitanco.com
Mob: 98811 49090

New Delhi
Dated: 31.03.2025

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO. 219/ 2024 (WZ)**

IN THE MATTER OF:

News Item titled “Five workers die due to asphyxiation while cleaning tank at agrotech firm in Gujarat” appearing in the Times of India dated 16.10.2024.

**AFFIDAVIT ON BEHALF OF RESPONDENT NO. 5,
M/S. EMAMI AGROTECH LIMITED**

SL. NO. 33 20 25

I, Indranil Ghosh , s/o Jagabandhu Ghosh, aged about 36 years, working as the Assistant General Manager – Legal and being the authorised signatory of M/s. Emami Agrotech Limited, the Respondent No. 5, having its office at Emami Tower, 687, Eastern Metropolitan Bypass Anandapur, East Kolkata, West Bengal-700107, do hereby solemnly affirm and state as under: -

I SAY THAT

1. I am working as the Assistant General Manager – Legal with the Respondent No.5 and I am duly authorized under a Board Resolution dated 24.12.2024 to represent and to sign & execute pleadings, affidavits on behalf of the Respondent No.5 company in the captioned matter.
2. The present affidavit is being filed in pursuance of the order dated 29.01.2025 (hereinafter referred to as the “Order”) and the same is



limited to compliance of the directions issued in Para 8 of the said Order. I say that Respondent No.5 reserves the right to file a detailed Reply and/or additional affidavit, if so directed by this Hon'ble Tribunal or warranted at an appropriate stage in the captioned proceedings.

3. I say that instant Original Application bearing O.A. No. 219/2024 (WZ) arises out of an unfortunate incident that occurred at the industrial plant of the Respondent No.5, situated at Plot No.49, Location -2, SIPC, Kandla, Kutch – 370 210, on 16.10.2024 in which five persons sadly lost their lives (hereinafter referred to as the “**Industrial Plant**”).
4. I say that out of the deceased, Late Mr Siddharth Tiwari, Late Mr Thakor Sanjuji, Late Mr Ashish Kumar and Late Mr Amjad Khan were contractual labourers engaged by a service agency namely M/s. Shree Om Power Tech Corporation, appointed to carry out maintenance operations at the said Industrial Plant under a service agreement dated 03.08.2024. The remaining victim, Late Mr Ashish Gupta was engaged on a contractual basis under a separate service agreement dated 01.04.2024 entered by the Respondent no.5 with M/s Ajay Keshab Samanta. Monthly salaries and compensation of the deceased were being paid by the respective contractors named above.



5. I say that the details sought by this Hon'ble Tribunal under the said Order are provided hereinbelow:

Names and Age of the deceased at the time of the accident	Gross Monthly Wages paid by Contractors [In INR]	Names of Dependent	Ad-hoc Compensation paid by the Respondent No.5 [In INR]	Compensation paid by the Respondent No.5 to the Labour Court, Gandhidham in terms of Workmen's Compensation Rules, 1924 [In INR]
Late Mr Siddharth Tiwari (28 years)	15,864	Ms Naval Kishore (mother)	15,00,000	13,79,876
Late Mr Thakor Sanjuji (29 years)	14,751	Ms Dakshaben Sanjuji (wife)	15,00,000	13,56,293
Late Mr Ashish Kumar (24 years)	12,457	Mr Rishi Kumar Bharti (Brother)	15,00,000	13,51,892
Late Mr Amjad Khan (31 years)	14,685	Ms Ruksar Bao (wife)	15,00,000	12,74,419
Late Mr Ashish Gupta (31 years)	14,040	Ms Mamta Gupta (mother)	15,00,000	12,74,419



Proof of payment of *ad-hoc* compensation is annexed hereto and marked as **Annexure-A**.

Proof of payment to the Labour Court, Gandhidham in terms of Workmen's Compensation Rules, 1924 is annexed hereto and marked as **Annexure-B**.

6. I say that the Respondent No.5 has paid the compensation stated above, without admitting any fault or liability on its part.
7. I further say that the Respondent No.5 has also without prejudice to its rights, duly complied with the directions issued by the Gujarat Pollution Control Board and has deposited an interim environmental compensation of INR 1 Crore on 24.10.2024.

WHATEVER STATED BY ME HEREINABOVE IS TRUE AND CORRECT TO THE BEST OF MY KNOWLEDGE, INFORMATION AND BELIEF AND IN WITNESS WHEREOF I HAVE SIGNED HEREUNDER ON THIS 31ST DAY OF MARCH 2025 AT KOLKATA

Indrani Ghosh
 Affiant


For, RESPONDENT NO.5

Before Me,

SOLEMNLY AFFIRMED AND DECLARED
 BEFORE ME ON IDENTIFICATION

Rekha Tewari
 REKHA TEWARI
 NOTARY

31 MAR 2025

Identified by me

Tina Das
 TINA DAS
 Advocate
 Regn No. - F-1322/21





ANNEXURE-A

emami* agrotech ltd

(incorporated under the companies act, 1956/2013)

regd. office: emami tower, 687 anandapur e. m. bypass, 3rd floor, kolkata-700107
 phone: +91 33 6613 6264, tele fax: +91 33 6613 6300, e-mail: ho@emamiagrotech.com, website: www.emamiagrotech.in

Our Ref. No: EAL/RTGS/NEFT

Date: 17.10.2024

To
 The Branch Manager,
 IDFC First Bank Ltd.
 44, Park Street
 Kolkata-700016

Dear Sir,

Ref: Our Current Account No. 10000026728**Sub : Transfer of Fund Through RTGS/NEFT**

Please Transfer of fund to following Account

SL NO	NAME	AMOUNT	BANK	IFSC CODE	A/C. NO.
1	Naval Kishori	10,00,000	Punjab National Bank	PUNB0797100	7971001700281858
2	Thakor Dakshaben Sanjuji	10,00,000	Bank Of Baroda	BARBOKHAPAT	32240100008808
3	Rishi Kumar Bharti	10,00,000	ICICI Bank Ltd	ICIC0003188	318801000736
4	Ruksar Bano	10,00,000	Punjab National Bank	PUNB0063800	0638001500046223
5	Mamta Gupta	10,00,000	Central Bank Of India	CBIN0280780	3118903022
	Total	50,00,000			
Total Rupees Fifty Lakhs Only.					

Please do the needful at the earliest

Thanking You,

Yours Faithfully,

For Emami Agrotech Limited

Sihrewal
V. Jayaram
 (Authorized Signatories)

TRUE COPY

Indravel Iyer

Works Haldia : j. l. no.149 hpl link road, debhog, bhabaripur, haldia, purba medinipur, west bengal-721657
 phone: +91 3224 255983, 3224 255378, fax: +91 3224 255982, e-mail: works@emamiagrotech.com, website: www.emamiagrotech.in
 ISO 9001:2015; ISO 22000:2018; ISO 14001:2015; ISO 45001:2018 Certified

Works Krishnapatnam : survey no. 501-510, near zero point, krishnapatnam port, pantapalem village, muthukur mandal, s p s r nellore district, andhra pradesh-524323
 phone: +91 9642225510, e-mail: works.krishnapatnam@emamiagrotech.com, website: www.emamiagrotech.in
 ISO 9001:2015; ISO 22000:2018; ISO 14001:2015; ISO 45001:2018 Certified

Works Jaipur : khasra no. 615/44, 616/50, 622/50, village-chandarmool, post-gidani, teh-mojamabad, dist-jaipur, rajasthan-303348
 phone: +91 7230010950, e-mail: works.jaipur@emamiagrotech.com, website: www.emamiagrotech.in
 ISO 22000:2018; GMP Certified (Spice)

Works Kandla : plot no. 49, sipc-2, kandla, district : kulch, gujarat-370210, phone: +91 8200814761, e-mail: works.kandla@emamiagrotech.com, website: www.emamiagrotech.in

CIN : U24233WB2002PLC094530


emami* agrotech ltd

(incorporated under the companies act, 1956/2013)

 regd. office: emami tower, 687 anandapur e. m. bypass, 3rd floor, kolkata-700107
 phone: +91 33 6613 6264, tele fax: +91 33 6613 6300, e-mail: ho@emamiagrotech.com, website: www.emamiagrotech.in

Our Ref. No: EAL/RTGS/NEFT
Date: 17.10.2024

 To
 The Branch Manager,
 IDFC First Bank Ltd.
 44, Park Street
 Kolkata-700016

Dear Sir,

Ref: Our Current Account No. 10000026728
Sub : Transfer of Fund Through RTGS/NEFT

Please Transfer of fund to following Account

SL NO	NAME	AMOUNT	BANK	IFSC CODE	A/C. NO.
1	Naval Kishori	5,00,000	Punjab National Bank	PUNB0797100	7971001700281858
2	Thakor Dakshaben Sanjuji	5,00,000	Bank Of Baroda	BARBOKHAPAT	32240100008808
3	Rishi Kumar Bharti	5,00,000	ICICI Bank Ltd	ICIC0003188	318801000736
4	Ruksar Bano	5,00,000	Punjab National Bank	PUNB0063800	0638001500046223
5	Mamta Gupta	5,00,000	Central Bank Of India	CBIN0280780	3118903022
	Total	25,00,000			

Total Rupees Twenty Five Lakhs Only.

Please do the needful at the earliest

Thanking You,

Yours Faithfully,

 For **Emami Agrotech Limited**

TRUE COPY

Indrajit Kumar

(Authorized Signatories)

 Works Haldia : j. l. no.149 hpl link road, debhog, bhabaripur, haldia, purba medinipur, west bengal-721657
 phone: +91 3224 255983, 3224 255378, fax: +91 3224 255982, e-mail: works@emamiagrotech.com, website: www.emamiagrotech.in
 ISO 9001:2015; ISO 22000:2018; ISO 14001:2015; ISO 45001:2018 Certified

 Works Krishnapatnam : survey no. 501-510, near zero point, krishnapatnam port, pentapalem village, nuthukur mandal, s p s r nellore district, andhra pradesh-524323
 phone: +91 9642225510, e-mail: works.krishnapatnam@emamiagrotech.com, website: www.emamiagrotech.in
 ISO 9001:2015; ISO 22000:2018; ISO 14001:2015; ISO 45001:2018 Certified

 Works Jaipur : khasra no. 615/44, 616/50, 622/50, village-chandarmool, post-gidani, teh-mojamabad, dist-jaipur, rajasthan-303348
 phone: +91 7230010950, e-mail: works.jaipur@emamiagrotech.com, website: www.emamiagrotech.in
 ISO 22000:2018; GMP Certified (Spice)

Works Kandla : plot no. 49, sipc-2, kandla, district : kulch, gujarat-370210, phone: +91 8200814761, e-mail: works.kandla@emamiagrotech.com, website: www.emamiagrotech.in

CIN : U24233WB2002PLC094530

UTR Details for Bank Transfers

NO	NAME	AMOUNT	BANK	IFSC CODE	A/C. NO.	UTR
1	Naval Kishori	1,000,000	Punjab National Bank	PUNB0797100	7971001700281858	IDFBR52024101700615175
2	Thakor Dakshaben Sanjuji	1,000,000	Bank Of Baroda	BARB0KHAPAT	32240100008808	IDFBR52024101700615205
3	Rishi Kumar Bharti	1,000,000	ICICI Bank Ltd	ICIC0003188	318801000736	IDFBR52024101700615213
4	Ruksar Bano	1,000,000	Punjab National Bank	PUNB0063800	0638001500046223	IDFBR52024101700615218
5	Mamta Gupta	1,000,000	Central Bank Of India	CBIN0280780	3118903022	IDFBR52024101700615222
6	Naval Kishori	500,000	Punjab National Bank	PUNB0797100	7971001700281858	IDFBR52024101700615409
7	Thakor Dakshaben Sanjuji	500,000	Bank Of Baroda	BARB0KHAPAT	32240100008808	IDFBR52024101700615418
8	Rishi Kumar Bharti	500,000	ICICI Bank Ltd	ICIC0003188	318801000736	IDFBR52024101700615445
9	Ruksar Bano	500,000	Punjab National Bank	PUNB0063800	0638001500046223	IDFBR52024101700615453
10	Mamta Gupta	500,000	Central Bank Of India	CBIN0280780	3118903022	IDFBR52024101700615457

TRUE COPY

Isharil Gupta

ANNEXURE-B

Demand Draft Details and Payment Amounts:

Names	DD Nos.	Total Amt Paid
Siddharth Tiwari	196453 and 196551	INR 13,79,876
Thakor Sanjuji	196450 and 196552	INR 13,56,293
Ashish Kumar	196454	INR 13,51,892
Ashish Gupta	196451 and 196550	INR 12,74,419
Amjad Khan	196452	INR 12,74,419

TRUE COPY
Ashish Gupta

On Demand Pay
 मॉनि जाने पर
 Rupees
 रुपये
 JUDGE LABOUR COURT GANDHIDHAM***
 Thirteen Lakh Fifty One Thousand Eight Hundred Ninety Two only
 अदा करें ₹ 13,51,892.00

DD. Sr.No. 196454
 FOR VALUE RECEIVED
 Purchaser: EMAMI AGROTECH LIMITED
 178012100105 Payable at Par (B2K)

SHANTU 30/10/24
 SHANTU 13/10/24

196454 3702110011 16

On Demand Pay
 मॉनि जाने पर
 Rupees
 रुपये
 JUDGE LABOUR COURT GANDHIDHAM***
 Thirteen Lakh Fifty Six Thousand Two Hundred Ninety Three only
 अदा करें ₹ 13,56,293.00

DD. Sr.No. 196453
 FOR VALUE RECEIVED
 Purchaser: EMAMI AGROTECH LIMITED
 178012100105 Payable at Par (B2K)

SHANTU 30/10/24
 SHANTU 13/10/24

196453 3702110011 16

On Demand Pay
 मॉनि जाने पर
 Rupees
 रुपये
 JUDGE LABOUR COURT GANDHIDHAM***
 Twelve Lakh Seventy Four Thousand Four Hundred Nineteen only
 अदा करें ₹ 12,74,419.00

DD. Sr.No. 196452
 FOR VALUE RECEIVED
 Purchaser: EMAMI AGROTECH LIMITED
 178012100105 Payable at Par (B2K)

SHANTU 30/10/24
 SHANTU 10/03/24

196452 3702110011 16

On Demand Pay
 मॉनि जाने पर
 Rupees
 रुपये
 JUDGE LABOUR COURT GANDHIDHAM***
 Twelve Lakh Sixty One Thousand Four Hundred Twenty Four only
 अदा करें ₹ 12,61,424.00

DD. Sr.No. 196451
 FOR VALUE RECEIVED
 Purchaser: EMAMI AGROTECH LIMITED
 178012100105 Payable at Par (B2K)

SHANTU 30/10/24
 SHANTU 10/03/24

196451 3702110011 16

On Demand Pay
 मॉनि जाने पर
 Rupees
 रुपये
 JUDGE LABOUR COURT GANDHIDHAM***
 Thirteen Lakh Forty Three Thousand Seven Hundred Fifty Nine only
 अदा करें ₹ 13,43,759.00

DD. Sr.No. 196450
 FOR VALUE RECEIVED
 Purchaser: EMAMI AGROTECH LIMITED
 178012100105 Payable at Par (B2K)

SHANTU 30/10/24
 SHANTU 13/10/24

196450 3702110011 16

TRUE COPY
Ishant Gupta



AXIS BANK LTD JSSUNG BRANCH

IFSC CODE - UTIB3331178

A/C PAYEE ONLY

CBB KOLKATA

VALID FOR THREE MONTHS FROM THE DATE OF ISSUE

DATE दिनांक 1 1 1 1 2 0 2 4
D D M M Y Y Y Y

1164

On Demand Pay

or order / या उनके आदेश पर

योग जाने पर

JUDGE LABOUR COURT GANDRIDHAR

Rupees

रुपये Twenty Three Thousand Five Hundred Eighty Three only

अदा करें

₹

23,583.00

FOR VALUE RECEIVED

A/C Payee Only

Purchaser: EMANI AGROTECH LIMITED

178012100105

Payable at Par (B2K)

DRAWEE BANK AND BRANCH
अदा करता बैंक और शाखा

CODE NO.

AUTHORISED SIGNATORY
प्राधिकृत हस्ताक्षर कर्ता

AUTHORISED SIGNATORY
प्राधिकृत हस्ताक्षर कर्ता

Please sign above

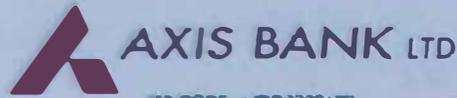
- 9
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- 6
- 5
- 4
- 3
- 2
- 1

196551 370211001

16

TRUE COPY

Indradip



IFS CODE - UTB000178

ISSUING BRANCH

CBB KOLKATA

VALID FOR THREE MONTHS FROM THE DATE OF ISSUE

DATE 11/12/2011
दिनांक 1 1 1 2 0 2
D D M M Y Y Y Y

1164

On Demand Pay

मंजूर जाने पर

JUDGE LABOUR COURT GANDHIDHAM

or order / या उनके आदेश पर

Rupees

रुपये

Twelve Thousand Five Hundred Thirty Four only

अदा करें

₹

12,534.00

DD. Sr.No. 196552

A/C Payee Only

FOR VALUE RECEIVED

Purchaser: EMAMI AGROTECH LIMITED

178012100105

Payable at Par (B2K)

[Signature]
30776

DRAWEE BANK AND BRANCH
अदा करता बैंक और शाखा

CODE NO.

AUTHORISED SIGNATORY
प्राधिकृत हस्ताक्षर कर्ता

AUTHORISED SIGNATORY
प्राधिकृत हस्ताक्षर कर्ता

Please sign above

9
8
7
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5
4
3
2
1

196552 3702110011

16

TRUE COPY
[Signature]



AXIS BANK LTD

IFS CODE - UTIB0000178

ISSUING BRANCH

CBB KOLKATA

VALID FOR THREE MONTHS FROM THE DATE OF ISSUE

DATE दिनांक 1 1 1 1 2 0 2 4
D D M M Y Y Y Y

1164

On Demand Pay

मांगे जाने पर

JUDGE LABOUR COURT GANDHIDHAM***

or order / या उनके आदेश पर

Rupees

रुपये

Twelve Thousand Nine Hundred Ninety Five only

अदा करें

₹

12,995.00

OT
TT
OL
TL
CC

DD,
Sr.No.

196550

AVC Payee Only

FOR VALUE RECEIVED

Purchaser: EMAMI AGROTECH LIMITED

178012100105

Payable at Par (B2K)

Sudhas
30276

DRAWEE BANK AND BRANCH
अदा करता बैंक और शाखा

CODE NO.

AUTHORISED SIGNATORY
प्राधिकृत हस्ताक्षर कर्ता

AUTHORISED SIGNATORY
प्राधिकृत हस्ताक्षर कर्ता

Please sign above

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8
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6
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4
3
2
1

196550 370211001

16

TRUE COPY
Indrajit Paul

MCI Cards and Technology Pvt Ltd. Head Office / CTS-2010 13-09-2024

VAKALATNAMA
BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO. 219/ 2024 (WZ)

IN THE MATTER OF:

News Item titled "*Five workers die due to asphyxiation while cleaning tank at agrotech firm in Gujarat*" appearing in the Times of India dated 16.10.2024.

We, Emami Agrotech Limited, through our authorised representative, do hereby appoint Mr Sanjeev K Kapoor, Mr Aakash Bajaj, Mr Avirat Kumar, Ms Prerona Banerjee, Ms Sania Abbasi, Mr Amit Avinash Agashe and Mr Rohan Kharche Advocates of **Khaitan & Co LLP, Advocates, Solicitors, Notaries, Patent & Trademarks Attorneys, Max Towers, 7th and 8th Floors, Sector 16B, Noida 201301, Tel: (+91) (120) 479 1000** to be my/our lawful Counsel and attorneys in the above case, to appear and represent me/us in the said Tribunal to make statement of claim, any application or verification, to conduct and prosecute the above case, to deposit to enter satisfaction on my/our behalf, to file and receive back any documents, papers or books filed as exhibits to make and appear in any application for new trial, to apply for execution of decree, to issue any process, to draw out money from Court, to issue any commission or commissions respecting the above case, to examine and cross examine any witness, any if necessary, to appeal from the order of the said Court to any higher Tribunal and Tribunals and there to appear, plead and act for me/us whether as appellant/s or respondent/s as the case may be, and to do all and every and any other acts, deeds, matters and things whatsoever in or about the premises as fully and effectually to all intents and purposes as I/We could do if personally present. I/We hereby ratify and confirm all and whatsoever the said, Khaitan & Co., Advocates shall lawfully do or cause to be done in or about the premises by virtue here of any also agree to pay the costs, charges and expenses including your fees which may be raised by you from time to time.

In witness whereof we have hereunto set my/our hands/s this the 31 day of March, 2025.



Accepted Advocates


Registered No. MAH/1689/2020

Through Authorised Representative



Sanjeev K. Kapoor
HIM/43/1997

Aakash Bajaj
D/1395/2013
aakash.bajaj@khaitanco.com
Mob: 99997 77243

Prerona Banerjee
F/2089/1465/2021

Sania Abbasi
D/11804/2022


Amit Avinash Agashe
MAH/99/2006
amit.agashe@khaitanco.com
Mob: 98811 49090


Rohan Kharche
MAH/1689/2020



emami* agrotech ltd
(formerly known as emami biotech ltd)
(incorporated under the companies act, 1956)

regd. office: 687 anandapur e. m. bypass 3rd floor kolkata 700107

phone: 91 33 6613 6264 tele fax: 91 33 6613 6300 e-mail: ho@emamiagrotech.com website: www.emamiagrotech.in

EXTRACTS OF THE MINUTES OF THE BOARD MEETING OF EMAMI AGROTECH LIMITED HELD AT ITS REGISTERED OFFICE AT 687 ANANDAPUR, E.M. BYPASS, KOLKATA – 700 107 ON 24.12.24.

Authorization in legal / departmental functions and modification:

Whereas with the growing activities of the company and enormous increase in the volume of documentation & legal implications and changes in organizational hierarchy, the Chairman informed the Board that the company needs to delegate lawful authority to certain incumbents called as 'Authorised Signatories'. The matter was deliberated by the Board and passed the following resolution:

“RESOLVED THAT in supersession to all earlier resolutions passed in this regard, Sri Sandeep Agrawal, CFO, Sri Vinit Agrawal, VP-Accounts & Taxation, Sri Kailash Chandra Panda, Company Secretary, Sri Indranil Ghosh, AGM- legal, Sri Prabir Kanti Hazari, Deputy Manager- Legal, Sri Kunal Jain, AGM-Accounts, Sri M V Narayana Murthy, VP- Operation, Sri R Lakshmi Narayana, DGM-Accounts, Sri Mainak Pal, VP-Operation, Sri Niraj Kumar Mishra, AGM-Accounts, Sri Sitanshu Sekhar Bag, AVP-Operation, Sri Chandra Shekhar Sharma, Sr Manager-Accounts and Sri Vikash Kashyap, Assistant Manager-Taxation of the Company be and are hereby severally authorised to represent the company in all legal & departmental / functional matters relating but not restricted to GST, Income Tax, Customs, FEMA, DGFT & State Incentives etc and any other judicial/non-judicial matters and shall always be deemed to be so authorised till they hold office in the company to

a) sign, authorize, file and/or defend Applications / Suit / Petition / Causes / Claim / Appeal / Revision before any Court / Magistrate Court / Tribunal / High Court /Supreme Court / any statutory department or Quasi-Judicial authority on behalf of the Company under any law and to institute any proceedings;

b) affirm, sign, declare and verify on behalf of the company any applications, petitions, written statements, settlements, agreements, undertakings, replies, declaration forms, returns, challans, affidavits, vakalatnamas, power of attorney and/or any other related documents/ papers;

c) engage / appoint on behalf of the company solicitors, barristers, advocates, arbitrator, pleaders and any other authorised person in respect of any proceedings under any law and to sign / authorise vakalatnamas, letter of authority in favour of such person;

d) to represent the company before various statutory authorities and to sign & execute deeds, documents and instruments, including any nomination, power of attorney & letter of authority as may be necessary and/or required for the purpose of the business operation of the company.

RESOLVED FURTHER THAT the secretary of the company be and is hereby authorised to certify this resolution as & when required to be submitted to any authority.”

**Certified True Copy
For, Emami Agrotech Limited**

**Company Secretary
(Kailash Ch Panda)**

TRUE COPY

From: Prerona Banerjee
Sent: 31 March 2025 19:33
To: ngt-pune@gov.in; secfed@gujarat.gov.in; collector-kut@gujarat.gov.in; ro-gpcb-kute@gujarat.gov.in; prasoon.cpcb@nic.in
Cc: Aakash Bajaj; Amit Agashe; Rohan Kharche
Subject: Affidavit on behalf of Respondent No. 5, M/s. Emami Agrotech Limited | ORIGINAL APPLICATION NO. 219/ 2024 (WZ)
Attachments: Emami Filing Version NGT.pdf

Dear Sir

We write to you on behalf of the Respondent No. 5, M/s. Emami Agrotech Limited in the captioned Original Application.

Please find attached the Affidavit on behalf of the Respondent No. 5 in pursuance of the order dated 29.01.2025 in the said Original Application. We shall be filing the said Affidavit before this Hon'ble Tribunal.

This email maybe treated as sufficient service.

Regards

Prerona Banerjee
For Khaitan & Co.
On behalf of Respondent No. 5, M/s. Emami Agrotech Limited